

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 115

CP(IB) No. 127/Chd/Hry/2023

IN THE MATTER OF:

Gravitas Home Solutions Pvt. Ltd.

...Petitioner

Under Section: 59, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 08.07.2024.

-sd-
Court Officer

May 01, 2024
SM